

by major commercial banks with effect from 23rd July, 1974, are as follows—

Period	Rate of interest
1 year and above but less than 3 years	8%
3 years and above but up to & inclusive of 5 years	9%
Over 5 years	10%

The rates of interest recently offered by non-banking companies on public deposits, which are unsecured, generally range from 9.5 per cent to 15 per cent on deposits for a period of 1 year and 12.5 per cent to 16 per cent on deposits for periods over 5 years.

(b) and (c) The rate of interest paid on Post-Office Cumulative Time Deposits with effect from 23rd July, 1974 is 6.25 per cent while the rates of interest paid on Post-Office Time Deposits with effect from 23rd July, 1974 are as follows—

Period	Rate of interest
1 year	8%
2 years	8.5%
3 years	9%
5 years	10%

The above-mentioned rates are comparable with the rates of interest paid by banks as mentioned in reply to part (a) above.

While the deposits with banks and Post-Office and the interest earned on them are eligible for certain wealth tax and income tax concessions, the deposits with non-banking companies and the interest earned on them are not so eligible.

The rates of interest paid on General Provident Fund accumulations are 7.5 per cent on balances up to Rs. 25,000 and 7 per cent on balances in excess of Rs. 25,000. These rates cannot be considered as disproportionately low in the context of other amenities available to the sub-

scribers to the General Provident Fund.

इंजीनियरी के सामान का निर्यात

1624 श्री मूल चन्व झागा : क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि

(क) क्रमशः वर्ष 1972, 1973 और 1974 में इंजीनियरी का क्या क्या और कितने कितने मूल्य का सामान भारत द्वारा विदेशों का निर्यात किया गया,

(ख) क्या इन देशों में इंजीनियरी के सामान की और अधिक मांग है, जिसे भारत पूरा करने की स्थिति में नहीं है और यदि हा, तो इसके क्या कारण हैं, और

(ग) क्या सरकार ऐसे सामान का निर्यात करने वाले उद्योगों को सम्पूर्ण कच्चा माल उपलब्ध करती है और उन्हें इस बारे में नवीनतम तकनीकी ज्ञान भी उपलब्ध किया जाता है और यदि हा, तो इस कार्य में लगी एजेंसियों के नाम क्या हैं और उन पर प्रतिवर्ष क्या खर्च होता है ?

वाणिज्य मंत्रालय में उपमन्त्री (श्री विश्वनाथ प्रताप सिंह) (क) इंजीनियरी माल का निर्यात के मूल्य के आकड़े वित्तीय वर्ष-वार रखे जाते हैं एक विवरण सलग्न है जिसमें 1972-73 में और उसके बाद निर्यातित इंजीनियरी माल का मूल्य तथा श्रेणियां दर्शाई गई हैं।

(ख) इंजीनियरी माल, विशेषतः पूंजीगत माल, की मांग सामान्यतः बढ़ रही है और इस मांग का देश की उत्पादन क्षमता द्वारा ही पूरा किया जा रहा है, तथापि उत्पादन कार्यक्रम को बढ़ाने के मार्ग में कुछ बाधाएँ हैं जो जो मुख्यतः अनेक राज्यों में बिजली की कटौती, अपर्याप्त ऋण प्राप्ति आदि के कारण हैं।

(मूल्य लाख ६० में)

मद का नाम	1972-73	1973-74	1974-75 (अनन्तिम) (अप्रैल-नव० 1974)
क. पंजीगत माल			
1 औद्योगिक सन्यन्त्र तथा मशीनरी	1146 10	1439 63	1187 20
2 बिजली का भारी सामान	460 45	605 36	602 26
3 इस्पात के ढांचे (फैब्रिकेटेड)	1093 30	1126 41	810 67
4 तार तथा केबल	1256 62	1153 69	882 74
5 माल डिब्बे, कोच, मघटक तथा रेल ट्रक सामग्री	414 79	617 14	167 13
6 पूर्ण गाड़िया	892 78	613 10	516 12
ख. उत्पादक तथा उपभोक्ता माल			
1 मूल इस्पात तथा कच्चा लोहा श्राव्यारित मद	2732 48	4101 44	4974 84
2 अलौह उत्पाद	536 07	914 67	640 64
3 अन्य	5575 24	7139 14	7068 40

Launches and Vessels Seized from Smugglers

1625 SHRI SAT PAL KAPUR
Will the Minister of FINANCE be pleased to state

(a) how many launches and other such vessels belonging to smugglers were confiscated by the Bombay customs, and

(b) the uses to which such confiscated launches and vessels are being put to?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
PRANAB KUMAR MUKHERJEE):
(a) 192 launches and other vessels
were confiscated by the Bombay Customs from 1st January, 1970 to 31st
January, 1975

(b) In many cases confiscated vessels are allowed to be redeemed on payment of fines in lieu of confiscation. Vessels not redeemed are sold by public auction. Some vessels which are found fit and useful are appropriated for anti-smuggling work.

Trade Relations with Mauritius

1626 SHRI NIMBALKAR Will the Minister of COMMERCE be pleased to state:

(a) whether Government proposed to increase its trade relations with Mauritius; and

(b) if so, the steps being taken in that direction?